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December, 1962. A proposal to re* organise the Casualty and Emergency Department in the Irwin Hospital, New Delhi, is also in the meantime under consideration of the Delhi Ad* ministration.

काचीगुड़ा रेलबे स्टेशन के प्लेडफार्म पर शेंड का बनाया जाना

४५. श्रीमती सीता युद्धवीर : क्या हेल मन्त्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि सरकार ने मीटर गेज लाइन के काचीगुड़ा (हैदराबाद) स्टेशन के प्लेटफामं पर एक शैंड बनाने का निश्चय किया है : श्रीर
- (ख) यदि हां, तो शैंड बन कर कब तक तेयार हो जायेगा ?

trSHED ON **PLATFORM** AT KACHIGUDA

RAILWAY STATION

- 45. SHRIMATI SEETA YUDHVIR: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it Is a fact that Government have decided to construct a shed on the platform at Kachiguda (Hyderabad) Metre Gauge Railway Station; and
- (b) if so, by when the construction of the shed will be completed?]

रेल मंत्रालय में उपमंत्री (श्री ज्ञाहनवाज स्वां): (क) जी हां।

(स) ग्राशा है, यह काम दिसम्बर, १६६३ तक पूरा हो जायेगा ।

tfTHE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN); (a) Yes, Sir.

- (b) The work is expected to be completed by December, 1963.]
 - tt] English translation.

to Questions EMPLOYEES IN BRIDGE GANGS ON THK; SOUTHERN RAILWAY

- 46. SHRI P. K. KUMARAN: Will the" Minister of RAILWAYS be pleased to state:
- (a) the number of over and under-bridges in each division of the Southern Railway;
- ,(b) the number of bridge gangs in each
- (c) the number of employees. in these bridge gangs who are (i) permanent; (ii) temporary and (iii) casual labourers;
- (d) the average service of temporary employees and casual labourers; and
- (e) what arrangements are made to absorb them on permanent basis?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): Apparently, the hon. Member is referring to all over and under bridges and not only roaa Bridges.

(a) The total number of bridges including girder bridges in each Division is as follows:

Division	No.
Royapuram Vijayawada Olavakkot	1616 2530 2522 2394
Mysore Hubli Guntakal	1604 3158
Madurai Tiruchirappalli	3834 3406

- (b) On Vijayawada Division 2 On other Divisions
- (c) (i) No. of permanent staff
 - (ii) No. of temporary staff
 - (iii) No. of casual labourers
- (d) (i) Temporary employee 2 y**ca**rs (only one)
 - (ii) Casual Labourers 6 to 7 years

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(e) The only temporary employee will be confirmed against a permanent vacancy as early as possible.

As regards the casual labourers, they will have to apply when a recruitment is made and due consideration will be given to the services rendered by them in selecting men for regular appointment.

भारतीय कृषि तथा संबंधित विषयों के ग्रद्ययन के लिये विदेशों से ग्राये व्यक्ति

४७. श्री नवाबसिंह चौहान : क्या " खाद्य तया कृषि मन्त्री यह बताने की कृपा करेंगे कि:

- (क) १६६१-६२ में किन किन देशों के कितने कितने व्यक्ति कृषि तथा श्रन्य सम्बन्धित विषयों का ग्रध्ययन करने के लिये भारत ग्राये ग्रीर उन्हें भारत सरकार की ग्रोर से क्या क्या सुविधायें दी गईं ; ग्रीर
- (ख) उन्होंने किन किन विषयों में तथा कहां कहां शिक्षा पाई ?

t[VISIT OF FOREIGNERS TO STUDY INDIAN AGRICULTURE AND ALLIEDSUBJECTS

- 47. SHRI NAWAB SINGH CHAUHAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) the number of persons, coun-trywise, who came to India to study agriculture and other allied subjects in 1961-62 and the facilities given to them by the Government of India; and
- (b) the subjects in which they were trained and the names of places where they received the training?!

बाह्य मंत्रालय में उपमंत्री (श्री ए० एम० थामस) : (क) तथा (ख) एक विव-रण नत्थी है । विक्षिये परिशिष्ट ४०, धनुपत्र संस्था २ ।]

t[THE DEPUTY MINISTER m THE MINISTRY OF FOOD (SHRI A. ML THOMAS): (a) and (b) A statement is appended. (See Appendix X£, Annexure No. 2)].

to Questions

"समझौता समितियां"

४८. भी भगवत नारायण भागव : क्या सामदायिक विकास, पंचायती राज ग्रीर सहकार मन्त्री यह बताने की कृपा करेंगे कि :

- (क) जिस प्रकार हिमाचल प्रदेश में समझौता समितियां (रिकन्सीलियेशन बोर्डस्) बनाई गई हैं क्या वैसी ही ग्रत्य राज्यों में भी हैं ;
- (ख) यदि हां, तो वें किन किन राज्यों में हैं और उनका गठन किस प्रकार से होता है ; ग्रौर
- (ग) यदि उपरोक्त भाग (क) का उत्तर 'ना' हो, तो क्या सरकार का विचार है कि राज्यों का घ्यान ऐसी समितियां गठित करने की और ब्राक्षित किया जाय ?

t['SAMJHOTA SAMITIS

- 48. SHRI B. N. BHARGAVA: Will the Minister of COMMUNITY DEVELOPMENT. PANCHAYATI RAJ AND COOPERATION be pleased to state:
- 'Samjhota (a) whether Samitis' (Reconciliation Boards) like the one in Himachal Pradesh are in existence in other States also:
- (b) if so, the names of the States where these Samitis exist and how they are constituted; and
- (c) if the answer to part (a) above be in the negative, whether Govern ment propose to draw the attention of fo_r Governments constituting such samitis?]